

16.10 hrs.

Title: Introduction of the Constitution (Amendment) Bill, 2001(Amendment of Article 103, etc.)

SHRI HANNAN MOLLAH (ULUBERIA): Sir, I beg to move for leave to introduce a Bill further to amend the Constitution of India.

MR. CHAIRMAN : The question is:

"That leave be granted to introduce a Bill further to amend the Constitution of India."

The motion was adopted.

SHRI HANNAN MOLLAH : Sir, I introduce the Bill.
